

FORM G (Re-Issue)

INVITATION FOR EXPRESSION OF INTEREST FOR MICRO STOCK HOLDING PRIVATE LIMITED OPERATING IN FINANCIAL INTERMEDIATION AT DELHI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

- | | | |
|----|---|---|
| 1. | The corporate debtor along with PAN/ CIN/ LLP No | Micro Stock Holding Private Limited
CIN: U65923DL2010PTC197855 |
| 2. | Address of the registered office | 98, Shahzada Bagh, Industrial Area, Old Rohtak Road, New Delhi-110035 |
| 3. | URL of website | Not available
Details shall be made available from the office of IRP by sending an email at: cirp.microstock@gmail.com |
| 4. | Details of place where majority of fixed assets are located | As per the records available, Corporate Debtor has no fixed assets as on March 31, 2017. Further, no records founds for fixed assets of the Corporate Debtor as on date of initiation of CIRP of the Company. |
| 5. | Installed capacity of main products/ services | Not applicable. The Corporate Debtor was engaged in business of financial intermediary. |
| 6. | Quantity and value of main products/ services sold in last financial year | Nil, no business transaction was reported by suspended director or promoters. As per the available records, no director is found on the Board of the Corporate Debtor. The latest financial are available for FY 2016-17. |
| 7. | Number of employees/ workmen | Nil as on Insolvency Commencement date (As per information provided by ex-management) |



- | | | |
|-----|--|--|
| 8. | Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: | All details made available at the office of the IRP at 701, Vikrant Tower, Rajendra Place, Delhi-110008 and can be sought by sending email at: cirp.microstock@gmail.com after executing confidential undertaking. |
| 9. | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: | All details made available at the office of the IRP at 701, Vikrant Tower, Rajendra Place, Delhi-110008 and can be sought by sending email at: cirp.microstock@gmail.com and cc to fcsmayagupta@gmail.com |
| 10. | Last date for receipt of expression of interest | 20.03.2023 |
| 11. | Date of issue of provisional list of prospective resolution applicants | 30.03.2023 |
| 12. | Last date for submission of objections to provisional list | 04.04.2023 |
| 13. | Process email id to submit EOI | cirp.microstock@gmail.com |

Date: 5/03/2023

Place: Delhi



Maya Gupta



Resolution Professional of Micro Stock Holding Pvt Ltd

IBBI Registration No.: IBBI/PA-002/IP-N00363/2017-18/11061

AFA Valid upto 08/11/2023

FORM G (Re-Issue)

INVITATION FOR EXPRESSION OF INTEREST FOR MICRO STOCK HOLDING PRIVATE LIMITED

OPERATING IN FINANCIAL INTERMEDIATION AT DELHI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN	Micro Stock Holding Private Limited CIN: U65923DL2010PTC197855
2.	Address of the registered office	98, Shahzada Bagh, Industrial Area, Old Rohtak Road, New Delhi-110035
3.	URL of website	Not available Details shall be made available from the office of IRP by sending an email at: cirp.microstock@gmail.com
4.	Details of place where majority of fixed assets are located	As per the records available, Corporate Debtor has no fixed assets as on March 31, 2017. Further, no records found for fixed assets of the Corporate Debtor as on date of initiation of CIRP of the Company.
5.	Installed capacity of main products/ services	Not applicable. The Corporate Debtor was engaged in business of financial intermediary.
6.	Quantity and value of main products/ services sold in last financial year	Nil, no business transaction was reported by suspended director or promoters. As per the available records, no director is found on the Board of the Corporate Debtor. The latest financial are available for FY 2016-17.
7.	Number of employees/ workmen	Nil as on Insolvency Commencement date (As per information provided by ex-management)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	All details made available at the office of the IRP at 701, Vikrant Tower, Rajendra Place, Delhi-110008 and can be sought by sending email at: cirp.microstock@gmail.com after executing confidential undertaking.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	All details made available at the office of the IRP at 701, Vikrant Tower, Rajendra Place, Delhi-110008 and can be sought by sending email at: cirp.microstock@gmail.com and cc to fcmayagupta@gmail.com
10.	Last date for receipt of expression of interest	20.03.2023
11.	Date of issue of provisional list of prospective resolution applicants	30.03.2023
12.	Last date for submission of objections to provisional list	04.04.2023
13.	Process email ID to submit EOI	cirp.microstock@gmail.com

Date: 5/03/2023

Place: Delhi

Sd/-

Maya Gupta

Resolution Professional of Micro Stock Holding Pvt Ltd
IBBI Registration No.: IBBI/PA-002/IP-N00363/2017-18/11061

AFA Valid upto 08/11/2023

New Delhi



प्रपत्र जा (पुन-निगम)
अभिरुचि की अभिव्यक्ति के लिये आमंत्रण

माइक्रो स्टॉक होल्डिंग प्राइवेट लिमिटेड

जा दिल्ली में फाइनांशियल इन्टरमीडिएशन में प्रचालन कर रहा है
भारत दिवाला तथा दिवालिया मंडल (कॉर्पोरेट व्यक्तियों के लिए दिवाला प्रस्ताव प्रक्रिया)
विनियमन, 2016 के विनियमन 36ए(1) के अंतर्गत

संभावित विवरण

1. पैन/सिन के साथ कॉर्पोरेट डेब्टर का नाम	माइक्रो स्टॉक होल्डिंग प्राइवेट लिमिटेड CIN: U65923DL2010PTC197855
2. पंजीकृत कार्यालय का पता	98, शाहजादा बाग, इंडस्ट्रियल एरिया, पुराना रोहतक रोड, नई दिल्ली-110035
3. वेबसाइट का यूआरएल	उपलब्ध नहीं: विवरण cirp.microstock@gmail.com पर ईमेल भेजकर आईआरपी के कार्यालय से उपलब्ध होगा।
4. उस स्थान का विवरण जहां अधिसूचक निर्धारित परिसम्पत्तियां अधिस्थित है	उपलब्ध अभिलेखों के अनुसार 31 मार्च, 2017 को कॉर्पोरेट डेब्टर की कोई निर्धारित परिसम्पत्ति नहीं है। पुनः कम्पनी की सीआईआरपी शुरू होने की तिथि को कॉर्पोरेट की कोई निर्धारित परिसम्पत्ति नहीं है।
5. मैन उत्पादों/सेवाओं की संस्थापित क्षमता	लागू नहीं। कॉर्पोरेट डेब्टर फाइनांशियल इन्टरमीडिएरी के व्यवसाय में संलग्न था।
6. पिछले वित्त वर्ष में विक्री की गई मुख्य उत्पादों/सेवाओं की मात्रा एवं मूल्य	निल, निलम्बित निदेशक अथवा प्रवर्तकों द्वारा किसी व्यावसायिक कारोबार की रिपोर्ट नहीं की गई। उपलब्ध अभिलेखों के अनुसार कॉर्पोरेट डेब्टर की बोर्ड पर कोई निदेशक नहीं मिला। नवीनतम वित्तीय विवरण एफवाई 2016-17 के लिये उपलब्ध है।
7. कर्मचारियों/कर्मियों की संख्या	दिवाला शुरू होने की तिथि को निल (पूर्व-प्रबंधन द्वारा उपलब्ध कराई गई सूचना के अनुसार)
8. पिछले दो वर्षों के उपलब्ध वित्तीय वित्तीय विवरणों (अनुसूची के साथ), क्रेडिटर्स की सूची, प्रक्रिया के परवर्ती कार्यक्रमों के संबंधित तिथियों सहित विस्तृत विवरण उपलब्ध है:	सभी विवरण 701, विक्रान्त टावर, राजेन्द्र प्लेस, दिल्ली- 110008 में आईआरपी के कार्यालय में उपलब्ध कराये गये हैं तथा cirp.microstock@gmail.com पर ईमेल भेजकर गोपनीयता के बचन को निष्पादित करने के आद मांगी जा सकती है।
9. संहिता की धारा 25(2)(b) के अंतर्गत प्रस्ताव आवेदकों की पात्रता उपलब्ध है:	सभी विवरण 701, विक्रान्त टावर, राजेन्द्र प्लेस, दिल्ली- 110008 में आईआरपी के कार्यालय में उपलब्ध कराये गये हैं तथा cirp.microstock@gmail.com पर ईमेल भेजकर तथा उसकी प्रति fcsmayagupta@gmail.com को भेजकर मांगी जा सकती है।
10. अभिरुचि की अभिव्यक्ति प्राप्ति की अंतिम तिथि	20.03.2023
11. संभावित प्रस्ताव आवेदकों की अस्थाई सूची जारी करने की तिथि	30.03.2023
12. अस्थाई सूची के प्रति आपत्तियां जमा करने की अंतिम तिथि	04.04.2023
13. ईओआई जमा करने के लिये प्रॉसेस ईमेल आईडी	cirp.microstock@gmail.com

तिथि: 05.03.2023

स्थान: दिल्ली

हस्ता./-

माया गुप्ता

माइक्रो स्टॉक होल्डिंग प्रा. लि. के प्रस्ताव कमी

IBBI पंजीकरण सं: IBBI/IPA-002/IP-N00363/2017-18/1 1061

एफए की वैधता 08.11.2023 तक